

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

Subject: Constitution of Special Bench(es).

ORDER

No: 1162 of 2026/RG

Dated: 16.07.2026

In partial modification of the existing practice relating to the constitution of Special Bench(es), it is hereby ordered that the Special Bench(es), if any, constituted in addition to the regular Roster Benches, shall be convened during the second half of Friday on the first date of sitting and thereafter, the sitting of such Special Bench(es) shall be at the discretion of the concerned Bench, which may convene the Special Bench on such date(s) as it may deem appropriate, having regard to the exigencies of work and the requirements of proper adjudication of cases.

By Order.


(M.K.Sharma)
Registrar General

No: 31713-22/RG/GS

Dated: 16.07.2026

Copy of above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar for information of His Lordship.
2. Secretary to Hon'ble Mr/Ms. Justice _____
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
.....for information
4. Registrar Rules, High Court of J&K and Ladakh, Srinagar.
5. Registrar Judicial, High Court of J&K and Ladakh, Srinagar/Jammu for information and necessary action.
6. Registrar IT, High Court of J&K and Ladakh, Srinagar.
7. Joint Registrar (Judicial/Protocol), High Court of J&K and Ladakh, Srinagar/Jammu.
8. CPC eCourts, High Court of J&K and Ladakh, Srinagar.
.....for information.
9. Incharge Library, High Court Wing Jammu/Srinagar for information and to keep the record of the same.
10. Office Copy.


Registrar General